

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1485**

**TO BE ANSWERED ON THE 12TH DECEMBER, 2023/ AGRAHAYANA 21, 1945
(SAKA)**

REHABILITATION OF KASHMIRI PANDITS

†1485. SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the measures taken by the Government for the rehabilitation of Kashmiri Pandits in Union Territory of Jammu and Kashmir during the last five years and the current year, year-wise;

(b) whether the Government has any record regarding Kashmiri Pandits who migrated from Kashmir Valley; and

(c) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the data provided by the Government of Union Territory of Jammu and Kashmir, 46,631 Kashmiri Migrant families comprising 1,57,967 individuals are registered with the Relief Organization (Migrant), J&K who had to migrate from the valley due to security reasons. In addition, there are several Kashmiri Migrant families who have migrated to other parts of country.

The Government has taken several measures to rehabilitate the Kashmiri Migrants back into the valley, including the following:

- (i) 5,675 Kashmiri Migrants have been provided government employment.**
- (ii) In order to provide accommodation to the Kashmiri Migrants who are provided government employment in the Kashmir valley, 6000 transit accommodation units are being constructed, out of which 880 flats have been completed.**
- (iii) The Government of Jammu and Kashmir has launched an online portal in August, 2021 wherein Kashmiri Migrants can lodge online grievances with regards to encroachment, change of title, Mutation and distress sale. Till date, 2924 Kanals and 19.55 Marlas land has been retrieved.**
- (iv) Issue ration cards to those Kashmiri Migrant families who don't have ration cards.**
- (v) Issue Ayushman Sehat Cards also to those Kashmiri Migrant families that have been registered for issuance of Domicile Certificates.**
- (vi) Extend benefits of Social Security schemes to Kashmiri Migrant families especially Ladli Beti, Marriage Assistance and likewise.**
- (vii) Launching of online services for registration and issuance of certificates. So far, 160856 domicile certificates, 2035 Resident of Backward Area (RBA) certificates, 902 EWS certificates and 31672 migrant certificates have been issued.**
